NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.04.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2198 of 2025 in Comp. App. (AT) (Ins) No of 2025	Devendra gupta Vs. Saurabh Chawla Resolution Professional & Ors.	Pulkit Deora
2.	I.A. No. 2199 of 2025 in Comp. App. (AT) (Ins) No of 2025	Amit Bipin Joshi Vs. Lok Housing & Construction Ltd. & Ors.	Deepak Jain
3.	I.A. No. 2200 of 2025 in Comp. App. (AT) (Ins) No of 2025	Intec Capital Ltd. Vs. Rakesh Phull RP- Shivam Continental Pvt. Ltd.	Manish Kumar
4.	I.A. No. 2201 of 2025 in Comp. App. (AT) (Ins) No of 2025	V.K. Associates Vs. Gannon Dunkerley and Company Ltd.	Ayush Singh Solanki
5.	I.A. No. 2202 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kashyapi Infrastructure Pvt. Ltd. Vs. Omkar Nests Pvt. Ltd.	Sanjeev.Agarwal

Copy to: -

1. Notice Board

2. Website: www.nclat.nic.in

By order
-sd/-

Assistant Registrar